

12, 13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 243 of 2017 in TP No. 38/111/NCLT/AHM/2016 (New)
C.P. No. 26/111/CLB/MB/2013(Old)**

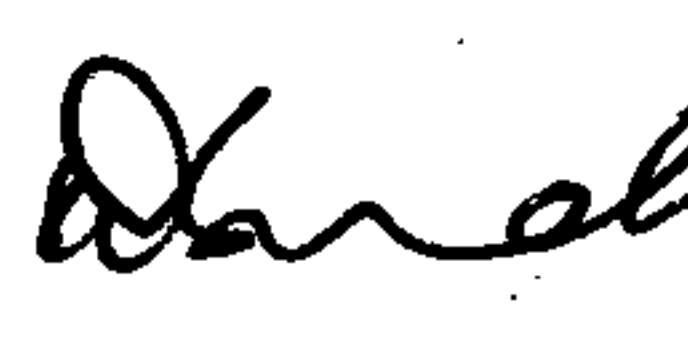
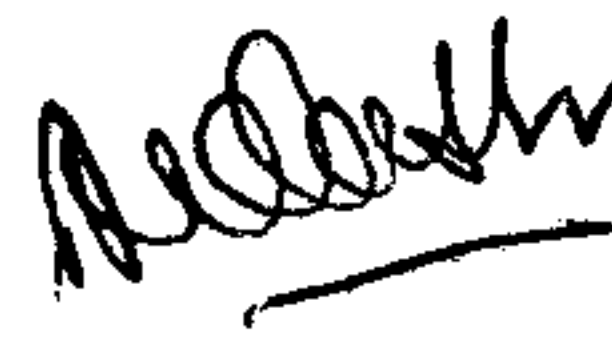
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: Punit Shashikant Chauhan
V/s.
Nugen Machineries Ltd. & Ors.

Section of the Companies Act: Section 111 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH	PCS	FOR PETITIONER	
2.	Ashish Doshi	PCS	Resp.	

ORDER

Learned PCS Mr. Hitesh Buch present for Applicant/ Original Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.

Original petitioner filed IA 243/2017 to withdraw TP 38/2016 (CP 26/2013).

Respondent PCS reported no objection.

Permission granted to withdraw.

TP 38/2016 (CP 26/2013) is disposed of accordingly.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.